

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)**

**FRIDAY, THE TWENTY EIGHTH DAY OF FEBRUARY
TWO THOUSAND AND TWENTY FIVE**

PRESENT

**THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HONOURABLE DR. JUSTICE G.RADHA RANI**

**REVIEW IA.No.2 OF 2025
IN
WRIT PETITION NO: 34065 OF 2024**

Between:

M/s. Shri Shakti Alternative Energy Limited, Rep by its Authorized Signatory,
3rd Floor, Plot 3 to 5, Venkat Sai Ganapathi Gold, Telecom Nagar,
Gachibowli, Hyderabad, Telangana -500 032

...PETITIONER/PETITIONER

AND

1. Assistant Commissioner (State Tax), Begumpet - 2 Circle, Begumpet Division, Hyderabad.
2. State of Telangana, rep. by its Chief Secretary, and Special Chief Secretary to Government (FAC), State Tax Department, Secretariat, Hyderabad.
3. Union of India, (rep. by its Secretary (Revenue)), North Block, New Delhi
4. Central Board of Indirect Taxes and Customs, (rep. by its Chairman) GST Policy Wing, Government of India, Ministry of Finance, New Delhi

...RESPONDENTS/RESPONDENTS

Petition under Section 114 read with order 47 Rule 1 & 2 of CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to review the order dated 02.01.2025 made in Writ Petition No.34065 of 2024.

This Petition coming on for hearing, upon perusing the petition and Memorandum of Grounds filed in support thereof and upon reading the Order dt: 02.01.2025 in W.P.No.34065/2024 and upon hearing the arguments of SRI YAMMANURU SIRI REDDY, Counsel for the Review Petitioner and of SRI SWAROOP OORILLA, SPL. GP FOR State Tax, Counsel for Respondent Nos.1 and 2 and SRI GADI PRAVEEN KUMAR, Dy. SOLICITOR GENERAL on behalf of

the Respondent No.3 and of SRI DOMINIC FERNANDES, SC FOR CBIT on behalf of the Respondent No.4: the Court made the following: **ORDER**

Learned counsel appearing for the petitioner seeks to withdraw this petition.

Prayer is allowed.

Accordingly, this petition is dismissed as withdrawn.

**SD/-P. CH. NAGABHUSHAMBA
ASSISTANT REGISTRAR**

//TRUE COPY//

SECTION OFFICER

To

1. One CC to SRI YAMMANURU SIRI REDDY, Advocate [OPUC]
2. One CC to SRI SWAROOP OORILLA, Special Govt Pleader for State Tax [OPUC]
3. One CC to SRI GADI PRAVEEN KUMAR, Dy. SOLICITOR GENERAL OF INDIA [OPUC]
4. One CC to SRI DOMNIC FERNANDES, SC FOR CBIT [OPUC]
5. Two CD Copies

PSK.

BS 18

HIGH COURT

DATED:28/02/2025

ORDER

**REV.IA.No.2 OF 2025
IN
WP.No.34065 of 2024**



**DISMISSING THE IA AS WITHDRAWN WITHOUT
COSTS**

7 copies
for
7/3/25